

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURYA PRATAP SINGH

Civil Appeal No(s). 785/2016

THE ASSESSING OFFICER, TEXTILES COMMITTEE

Appellant(s)

VERSUS

M/S. PREMIUM SUITING PVT. LTD. & ANR.

Respondent(s)

Date : 26-11-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Chirag M. Shroff, AOR
Ms. Neha Sangwan, Adv.
Ms. Mahima C. Shroff, Adv.

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Upendra Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for appellant has failed to file affidavit of valuation despite grant of last chance. Viewed thus, the matter be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

SURYA PRATAP SINGH
Registrar

MG